

**F.No. 11/09/Reg/Harmoniztn/2014**  
**Food Safety and Standards Authority of India**  
(A statutory Authority under the Ministry of Health and Family Welfare, Govt. of India)  
**FDA Bhawan, Kotla Road, New Delhi-110002**

---

The 30<sup>th</sup> June, 2017

**Subject: Direction under Section 16 (5) of Food Safety and Standards Act, 2006 regarding use of yeast in bread and biscuit.**

Reference is drawn to notification No. 11/09/Reg/Harmoniztn/2014 dated 5<sup>th</sup> September, 2016 published in the Gazette of India prescribing revised provisions for use of Food Additives in various food/food categories.

2. This notification has the effect of revision of all erstwhile food additive provisions under the Food Safety and Standards (Food Products Standards and Food Additives) regulations, 2011 wherein yeast was permitted for use in bakery products. However, the above mentioned notification does not include the provision for yeast as it is universally recognized as an ingredient and not a food additive. The vertical standards for Baker's Yeast have been prescribed in the sub-regulation 3.2.3 of Food Safety and Standards (Food Products Standards and Food Additives) regulations, 2011.

3. After due consideration of the stakeholders' concerns over the omission of existing proviso relating to use of yeast at GMP level in breads and biscuits in the revised food additive provisions, and given the fact that amendments in the above regulations are currently under process to address these concerns, it has been decided that yeast shall be considered as an approved ingredient in bread and biscuits pending the necessary amendments to the vertical standards in this respect.

5. This issues with the approval of the Competent Authority in exercise of the power vested under Section 16 (5) of Food Safety and Standards Act, 2006.



(S.K. Yadav)

Director (Regulatory Compliance)

To

1. All Food Safety Commissioner.
2. All Authorised Officer, FSSAI.
3. All Central Designated Offices of FSSAI.

Copy for information to:

1. PPS to Chairperson, FSSAI
2. PS to CEO, FSSAI
3. All Directors, FSSAI